



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI
COURT NO: 1**

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE THE CHIEF JUSTICE AND HONOURABLE
MRS. JUSTICE M. THAKURIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

38	I.A.(Civil)/1474/2025 CONNECTED WITH ITEM NO.30 OF THE DAILY LIST in WP(C)/926/2025	SANJIB KUMAR DAS Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR T DAS MS S PATOWARY MS S PATOWARY	SC, APSC SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/2500/2025 B/O	SMTI AJANTA DUTTA AND 2 OTHERS Versus THE STATE OF ASSAM AND 3 OTHERS	MR B D DAS MR H K SARMA MR D KALITA MR. H R DAS MR J LOTHIA	SC, HIGHER EDU
ORDERS				
28	WP(C)/684/2024 WITH OFFICE NOTE, B/O	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. S BANIK MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
16	WP(C)/2454/2025 B/O	ANUP DAS Versus THE STATE OF ASSAM AND 5 ORS.	HAZARAT MIRZA ALI MS N CHATTERJEE	GA, ASSAM SC, FOREST
17	WP(C)/2472/2025 B/O	MS B B FOODS Versus THE UNION OF INDIA	MR. N SARKAR MR SUBHRAJIT SAIKIA MR A BANERJEE MR BHUBAN SHARMA	DY.S.G.I.
18	WP(C)/2490/2025 B/O	LIP TERANG Versus THE UNION OF INDIA	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
19	WP(C)/2491/2025 B/O	MS RAJ GROUP Versus THE UNION OF INDIA	MR. N SARKAR MR SUBHRAJIT SAIKIA MR A BANERJEE MR BHUBAN SHARMA	DY.S.G.I.
20	WP(C)/2492/2025 B/O	MS SHREE MAA AGENCY ALIAS MS SHREE MAA ENTERPRISE Versus THE UNION OF INDIA AND OTHERS	MR. N SARKAR MR SUBHRAJIT SAIKIA MR A BANERJEE MR BHUBAN SHARMA	DY.S.G.I.
21	WP(C)/2493/2025 B/O	MS SHREE MAA FOODS Versus THE UNION OF INDIA AND OTHERS	MR. N SARKAR MR SUBHRAJIT SAIKIA MR A BANERJEE MR BHUBAN SHARMA	DY.S.G.I.
22	WP(C)/2496/2025 B/O	M/S HARISH IRON STORE Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA C S SARKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, PWD
23	WP(C)/2502/2025 B/O	BIDYASING INGTI Versus THE UNION OF INDIA AND 16 ORS.	MR B P BORAH MR P J DUTTA	GA, ASSAM DY.S.G.I. SC, PCB SC, K A A C SC, FOREST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
47 I.A.(Civil)/1465/2025 B/O, WITH LCR in WP(C)/4551/2024	ABDUL AZIZ ALIA A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH WP(C)/4551/2024	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
16 CRL.A(J)/53/2022 3 Y 4 M 18 D : (AT 10:30 AM)	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
HEARING			
17 CRL.A(J)/5/2020 6 Y 7 M 22 D : PART-HEARD, BY SLIP	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
60 WP(C)/2292/2025 WITH OFFICE NOTE, FIXED	NUR ZAMAL AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	SC, PWD ROAD GA, ASSAM SC. REVENUE
61 WP(C)/2345/2025 FIXED	KAUSTABH KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MOBARAQUE MR M HOQUE	GA, ASSAM SC, I O C SC, REVENUE
ADMISSION			
62 WP(C)/4512/2015 FIXED	TOPCEM INDIA LLP and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
59 Crl.Pet./550/2025 B/O	SULTAN UDDIN @ SULTAN HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
ADMISSION			
60 Crl.Pet./599/2018 FIXED	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
61 CRL.A(J)/31/2025 WITH OFFICE NOTE, FIXED	BIPUL TERANG Versus THE STATE OF ASSAM	MR. N MAHAJAN, AMICUS CURIAE	PP, ASSAM
ORDERS			
62 Crl.A./156/2025 WITH OFFICE NOTE, FIXED	MAMINUL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
WITH I.A.(Crl.)/435/2025 in Crl.A./156/2025	MAMINUL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
63 I.A.(Crl.)/247/2025 FIXED in Crl.Rev.P./2242/2025	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH AND ANR	MR P CHOUDHURY MS P SAIKIA	MR. A K BHUYAN (R-1) MS. N CHOUDHURY (R-1) MR. A KHOUND (R-1) MR. J DAS (R-1) PP, ASSAM
WITH Crl.Rev.P./2242/2025 (Filing Number)	SRI SANTOSH BORO Versus SABITA BAISHYA BARUAH	PUBALI SAIKIA	

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19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025
21)	MR J CHOPRA	11-05-2025	To	04-06-2025
22)	MR. U SARMA	09-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/2475/2025 B/O	MOTILAL RABIDAS Versus THE STATE OF ASSAM AND OTHERS	MS. S B CHOUDHURY	GA, ASSAM
ADMISSION				
50	FAO/25/2025 CAVT. NO.038720/25,N FIXED	MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/1406/2025 in FAO/25/2025	MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 09/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025

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[For Friday,9th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH AT ITANAGAR.]

**COURT PROCEEDING OF THE FOLLOWING MATTER
PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED
THROUGH REMOTE VIDEO CONFERENCING.**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 23 OF THE PRINCIPAL SEAT (SECOND FLOOR).]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./36/2017	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR. A K BHUYAN (AMICUS CURIAE) MR. D CHAKRABARTY(R-1) MS. S HAZARIKA(R-1) PP, ASSAM
2	WP(C)/3100/2022	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
	WITH I.A.(Civil)/1073/2025 in WP(C)/3100/2022	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
3	WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
4	WP(C)/692/2024	NILUFA SULTANA Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
5	WP(C)/733/2024	SALEHA BEGOM LASKAR Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU

6	WITH WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
7	WITH WP(C)/1691/2025	TH SUSHMITA SINGHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU
8	WP(C)/3748/2023	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. P P DAS MR. SURAJIT DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH AND RFA

ITEM NO. 20 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	Crl.A./220/2023 2 Y 2 M 9 D : (AT 10:30 AM)	DILIP ROY Versus THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
WITHDRAWAL				
48	Bail Appln./407/2025 WITH CASE RECORD(SCANNED COPY), B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./668/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
50	Bail Appln./1306/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZHAR UDDIN @ AZAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
WITH				
51	Bail Appln./333/2025	SOFINA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR F Z MAZUMDER U U KHAN MR A AHMED H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
52	Bail Appln./1422/2025 (CONNECTED WITH ITEM NO. 44 IN THE DAILY CAUSE LIST), FIXED	SURAJ MAGAR @ PUSPA MAGAR AND ANR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. P K SAHARIA MR. J M GOGOI MS K DAS	PP, ASSAM
BAIL HEARING				
53	AB/356/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HER LADYSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 Crl.Pet./456/2024	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)			
48 Bail Appln./1217/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KASHMIR SINGH A DEAOO Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM A SAHA	SC, NCB
49 Bail Appln./1286/2025 FIXED, WITH CASE RECORD (SCANNED COPY), BA/170/2025 (D/O)	LAKSHMAN RAY Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
50 Bail Appln./1321/2025 WITH OFFICE NOTE, FIXED	KISHOR GHOSH @ KISHORE GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
58 WP(C)/5868/2012 AT 10:30 A.M	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
MOTION			
59 Cont.Cas(C)/244/2025 B/O	SAMSUL ISLAM Versus ASHWANI KUMAR AND 4 ORS.	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	
60 WP(C)/2495/2025 B/O	SRI DIBAKAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. N BARMAN MS P DEVI MR P R SARMA	GA, ASSAM
61 WP(C)/2499/2025 B/O	ARUP BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS M DAS	DY.S.G.I.
ADMISSION			
62 WP(C)/5605/2023 FIXED	AMAR CHANDRA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG MR R DHAR SC, HANDLOOM AND TEXTILE SC, FINANCE DEPTT.
ORDERS			
63 I.A.(Civil)/1462/2025 FIXED in WP(C)/1084/2025 WITH WP(C)/1084/2025	DR LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH GA, ASSAM SC, HEALTH
HEARING			

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
45	I.A.(Civil)/3205/2024 (AT 2:00 PM) in RSA/116/2024	RAJAT GHOSH Versus ON THE DEATH OF BIJITENDRA NARAYAN PAUL @ BIJIT NARAYAN PAUL HIS LEGAL HEIRS BIJOY PAUL AND ORS E	MR SISHIR DUTTA MR S DUTTA	
	WITH RSA/116/2024	RAJAT GHOSH Versus ON THE DEATH OF BIJITENDRA NARAYAN PAUL @ BIJIT NARAYAN PAUL HIS LEGAL HEIRS BIJOY PAUL AND ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR S DUTTA	
BAIL HEARING (BA)				
46	Bail Appln./562/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BIMAL DEBBARMA Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
47	Bail Appln./877/2025 FIXED	MD NUR JAMAL @ NUR JAMAL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	PP, ASSAM
48	Bail Appln./1201/2025 B/O	PRADIP BISWAS (DRIVER) AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MS K BORAH	PP, ASSAM
49	Bail Appln./1402/2025 WITH OFFICE NOTE, FIXED	SHAMIR UDDIN Versus THE UNION OF INDIA	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	SC, NCB
BAIL HEARING				
50	AB/46/2025 WITH OFFICE NOTE, FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM

51	WITH AB/48/2025	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
52	WITH AB/50/2025	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
53	WITH AB/52/2025	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
54	WITH AB/53/2025	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
55	WITH AB/54/2025	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
56	WITH AB/55/2025	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
57	WITH AB/56/2025	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
58	WITH AB/57/2025	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
59	WITH AB/58/2025	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025

18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025
21)	MR J CHOPRA	11-05-2025	To	04-06-2025
22)	MR. U SARMA	09-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III AND BAIL MATTERS]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./1100/2025	ARUN KHUNDONGBAM @ NANAO Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR MR P K BASU MS. K DEY	DY.S.G.I.
2 Bail Appln./1169/2025	NAMEIRAKPAM KIRAN MEITEI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR N ANIX SINGH MR M SAHEWALLA	SC, CBI

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22)	MR. U SARMA	09-05-2025	To	09-05-2025